

HIGH COURT OF CHHATTISGARH, BILASPUR

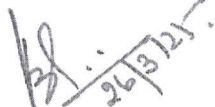
Endt. No. 5781 / Checker
III-6-7-2000 (C.B.I.)

Bilaspur, dated 26 March, 2025

Copy of Government Notification F. No. 1356/984/XXI-B/C.G./2025 dated 26-03-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Shri Manoj Kumar Singh Thakur, Member of HJS as Special Judge for Special Court (CBI Cases) at Raipur in place of Shri Leeladharsai Yadaw is forwarded to :-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.

18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujanj/ Bastar (Jagdapur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/Surajpur/Sarguja/ Uttar Bastar (Kanker), for information.
21. Shri Manoj Kumar Singh Thakur, Special Judge (Prevention of Atrocities Act), Ambikapur for information and necessary compliance. He is directed to take over charge at his new place of posting on or before 01-04-2025 and send his handing and taking over charge report through the concerned Principal District and Sessions Judge.
22. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
23. The Additional Registrar (D.E /Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
24. The Registrar, Computerization-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
25. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
26. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
27. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
28. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./Checker/ Protocol /Compliant/Writ/ Civil/ Criminal/ Central Filing Section/Supreme Court Section/ Library/ Pension/Cashier/Cause List/Paper Book/Copying, High Court of Chhattisgarh, Bilaspur *for information.*
29. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(K. Vinod Kujur)
Registrar General

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.)**

//NOTIFICATION//

Nava Raipur, dated 26.03.2025

F. No. 1356 /984/XXI-B/C.G./2025. In exercise of the powers conferred by sub-section (1) of Section 3 of the Prevention of Corruption Act, 1988 (No. 49 of 1988) and in consultation with the High Court of Chhattisgarh, the State Government in supersession of earlier notification No. 2744/957/XXI-B /C.G./2024, Nava Raipur dated 15.03.2024 hereby, appoints Shri Manoj Kumar Singh Thakur, Member of Higher Judicial Service as Special Judge for Special Court (C.B.I. cases) established with head quarter at Raipur, exclusively for the trial of offences arising under Prevention of Corruption Act, 1988 (No. 49 of 1988), investigated by Delhi Special Police Establishment and Central Bureau of Investigation for the area comprising all the revenue Districts of State of Chhattisgarh.

By order and in the name of the
Governor of Chhattisgarh,

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt.No. 1357 /984/XXI-B/C.G./2025

Nava Raipur, dated 26.03.2025

Copy forwarded to,-

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to memo No. 5201/ III-6-7/2000 (C.B.I.) / Checker, Bilaspur, Dated 19th March, 2025,
2. Accountant General, Chhattisgarh, Raipur
3. Secretary, Govt. of Chhattisgarh, General Administration Department,
4. Principal District & Sessions Judge, Raipur,
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
7. Superintendent of Police, Special Police Establishment. CBI, Char Imli, Bhopal,
8. Shri Leeladharsai Yadaw, Special Judge in Special Court for C.B.I. Cases Raipur,
9. Shri Manoj Kumar Singh Thakur, Special Judge Under SC/ST (P.A.) ACT, Ambikapur,
10. Director, (V-II), Department Personnel & Training, Government of India, Ministry of Personnel, Public Grievance & Pensions, North Block, New Delhi, 110001, with reference to their letter No. 224/1/2008-AVD-II(Part III) dated 23rd May, 2011.
11. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nava Raipur for publication in the forthcoming Gazettes (Extra Ordinary),
for information and necessary action.

26.3.25
(Shahabuddin Qureshi)

Additional Secretary

Government of Chhattisgarh

* Law and Legislative Affairs Department